

OA No. 377 of 06

O R D E R [ Oral ]

12.12.07

None for the the applicant.

Shri Mukund Jee, counsel for the respondents.

The list is revised. None is present on behalf of the applicant to press this application. Earlier also on 18.9.07, none was present on behalf of the applicant to press this applicant. However, Shri Mukund Jee, learned counsel for the respondents is present. It appears that the applicant has lost interest in pursuing his case. Hence, the OA is dismissed for non-prosecution.

 [ S. Srivastava ] M [ J ]

/cbs/